

Sr. A

MA-07/2024/EZ

**LAY NOTE BEFORE THE HON'BLE MEMBERS  
NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA**

**Original Application No. 73/2023/EZ**

**Awadhesh Kumar Pandey**

**Vs**

**State of Jharkhand & Ors**

**Date: 20.12.2023**

In the instant case, the allegation is that a number of trees in the river view colony, Telco Colony Jamshedpur, and other areas are suffering from excessive concretization in view of the fact that base of the trees have been covered with concrete and road material including pavement tiles without leaving any open space for the trees to breath or for rain water to seep in to provide sustenance to the roots of the trees as a result of which the trees are dying or stand damaged. The case has been disposed off vide order dt.07.07.2023 with the following observations:

8. "The Committee is directed to cause an inspection to be carried out and give facts and figures with regard to the number of trees within the Jamshedpur Notified Area and other areas in Jamshedpur and ensure that the directions of the Tribunal referred to hereinabove are being observed in strictness, namely, the Tribunal has directed that there shall be no concrete or construction or repair material work at least within one meter radius of the trunk of trees. All paving tiles, road construction material etc. shall be removed within a one meter radius of the base of trees to ensure that rain & water seeps through to the roots of the trees. Trees that have died or are beyond restoration or revival shall be replaced with adequate species of trees.
9. The Committee shall ensure that the directions given hereinabove are duly carried out during the forthcoming monsoon season and file an affidavit of compliance before the Ld. Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata, by 11.09.2023
10. With the aforesaid directions, the Original Application No.73/2023/EZ is accordingly disposed of"

In this regard, it is submitted that the Committee has not filed affidavit of compliance to above mentioned directions as on date. It may be noted that the Deputy Commissioner, East Singhbhum, Jamshedpur, shall be the Nodal Office for all logistic purposes as per para '7' of the order dt. 07.07.2023

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Therefore, if directed, M.A. may be registered in the instant case for the purpose of compliance of the order of the Hon'ble Tribunal as the O.A. has already been disposed off.

Placed for appropriate order/direction.

Shelaw  
20/12/2023

Section Officer

  
20/12/23

Ld. Dy. Registrar

  
21/12/23

Ld. Registrar

As disposed at A -

  
05/01/24

Hon'ble Expert Member

Amit Shalhan  
05.01.2024

Hon'ble Judicial Member

LAY NOTE BEFORE THE HON'BLE MEMBERS